- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4259/01]

## Notifications of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): On behalf of SHRI A. RAJA, Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. No. 670(E) dated 17<sup>th</sup> September, 2001 publishing the Prevention of Food Adulteration (7<sup>th</sup> Amendment) Rules, 2001, under section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. L.T. 4230/01]
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under section 38 of the Drugs and Cosmetics Act. 1940:-
  - (1) G.S.R. No. 601(E) dated 24\* August, 2000 publishing the Drugs and Cosmetics (6<sup>th</sup> Amendment) Rules, 2001.
  - (2) G.S.R. No. 604 (E) dated 24<sup>th</sup> August. 2001 publishing the Drugs and Cosmetics (5<sup>th</sup> Amendment) Rules, 2001. [Placed in Library. For (1) and (2) see No. L.T. 4232/01]
  - (3) G.S.R. No.700 (E) dated 28\* September, 2001 publishing the Drugs and Cosmetics (7<sup>m</sup> Amendment) Rules, 2001. [Placed in Library. *See* No. L.T. 4199/01]

## REPORTS OF THE STANDING COMMITTEE ON FINANCE

श्री एस.एस.अहलुवालिया (झारखंड): मैं वित्तीय दायित्व और बजटीय प्रबंध विधेयक, 2000 और परक्राम्य लिखत (संशोधन) विधेयक, 2001 के संबंध में वित्त संबंधी स्थायी समिति (तेरहवीं लोक सभा) के अठारहवें और उन्नीसवें प्रतिवेदनों की एक प्रति (अंग्रेजों तथा हिन्दी में) सभा पटल पर रखता हूँ।